

Commercial disposed

| Sr. No. | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Decision | Nature of Disposal | Act Section | Nature |
|---------|--------------|---|---|----------------------|------------------|----------------------------|--------------------------------|------------------|
| 1 | SplCS/1/2017 | Ms Group Engineers Parternership Firm Sangli Vs Managing Director Dongarai Sagareshwar Shet Kar Ltd and 1 | Magdum Shreemandhar Parisa(P),Jadhav Sham Balasaheb(R), | 23-03-2017 | 21-06-2017 | DISPOSED OF OTHERWISE | CODE OF CIVIL PROCEDURE--036 | Commercial Suits |
| 2 | SplCS/4/2017 | Mohamdshafi Bepari Vs Sangli Miraj and Kupwad Muncipal City Corporation Through Commissioner and 2 | GADRE ASHOK VINAYAK(P),Mehta Sushilkumar Sumatilal(R), | 06-04-2017 | 03-11-2018 | COMPROMISE BEFORE EVIDENCE | CODE OF CIVIL PROCEDURE--36 | Commercial Suits |
| 3 | SplCS/4/2018 | Vijay Navandar Vs Surekha Gane and 7 | Sheth Suhas Shantaram(P), | 21-08-2018 | 25-08-2018 | PLAINT RETURNED | Specific Relief Act--10,37,40, | Commercial Suits |